

tan Chemicals and Fertilizers at Nagal from the left bank Power House at Bhakra, a 66 Kv transmission line has been installed. On the afternoon of 13th November, 1960, a single phase potential transformer connected with this outgoing 66KV line burst resulting in the death of one workman and serious injury to another. This was the result of burning oil spreading over the workmen and their clothes catching fire. Both the workmen were removed to the Nagal Hospital immediately after the accident. One of them died at mid-night of the same day. The other is undergoing treatment.

2. The potential transformer is an equipment intended for measuring high voltages with safety and accuracy. The type in question consists of a small iron core and coil contained in a circular steel tank over which a 66 KV bushing and a terminal cover are mounted. The circular tank and the bushing are filled with oil. The potential transformer was of Office ELECTROMECCANICHE Galileo manufacture, a reputed Italian firm. It was located in the outdoor switchyard and the installation at site was done after carrying out necessary tests in accordance with the instructions and under the supervision of the manufacturer's engineers. On testing, the oil had also been found to be satisfactory. The result of the test was communicated to the manufacturers and their confirmation was obtained to the effect that the equipment was suitable for commissioning.

3. On the day of the accident, the generator transformer unit feeding the 66 KV outdoor equipment was started and the voltage was gradually built up after taking usual precautions. The Italian erection engineer was near the potential transformer measuring the voltage and watching the behaviour of the equipment with the help of one Sub-Divisional Officer and two workmen. When the generator voltage reached 10 KV, the measurements were stopped, the

meter disconnected and the Sub-Divisional Officer and the Italian engineer went away to telephone to the Generating Station that the voltage was satisfactory. It was at this time that the accident occurred. The causes leading to the failure of this transformer are under investigation. The representatives of the manufacturers have also reported the fact to their factory and are awaiting instructions.

4. There is no defect in the generator installed in the Left Bank Power House which was commissioned as planned, on 14th November, 1960. It may be stated that this was a trial run of the first generating unit at Bhakra and supply of power from the Bhakra Left Bank power station to the Nangal Fertilizer factory had not commenced. As such, the question of dislocation of power supply did not arise.

5. It may also be added that the other two single-phase potential transformers of the 66KV circuit concerned are also suspected to be defective. The price of all the three potential transformers is of the order of Rs. 10,000.

12.30 hrs.
STATEMENT RE: INDO-PAKISTAN
FINANCIAL TALKS

The Minister of Finance (Shri Morarji Desai): Sir, I propose, with your permission, to make a short statement on my recent discussions with the Finance Minister of Pakistan on the outstanding financial issues between the two countries.

In the statement made by me in the House on the 30th March 1960, I had indicated that there would be a further meeting between us to settle the issues on which it had not been possible to arrive at an agreement so far. Later, during the visit of the Prime Minister to Pakistan in September last in connection with the signing of the Indus Water Treaty, 1960, a reference was made by the Finance Minister of Pakistan to some of these outstanding financial issues.

[Shri Morarji Desai]

I had also a brief meeting with the Finance Minister of Pakistan at Washington and we both decided to discuss these issues further at New Delhi. During the recent meetings between the two of us from the 23rd to 25th November and the series of discussions that the officials had, the outstanding issues were further narrowed down and both sides made aware of each other's point of view. An opportunity was also taken to review the post-partition claims of one country against the other, which had been left pending the determination of the Pakistan's debt to India and which will have to be fitted into the overall financial settlement.

While I share the general disappointment that the last round of talks has not resulted in a final settlement, I am not unduly perturbed by it. These discussions have been useful in clarifying the approach of the two countries in respect of various outstanding issues and have resulted, I believe, in greater appreciation of each other's points of view.

Our talks have throughout proceeded in a cordial atmosphere and we have decided to meet again to find an agreed answer to the outstanding problems. This by itself is an indication of the desire on either side to conclude these protracted discussions to the satisfaction of both the countries. The programme for the next meeting will be settled in consultation with the Finance Minister of Pakistan. The House will appreciate that I cannot, at this stage, go into further details of our discussions. I would only ask Honourable Members to show some further indulgence and patience in the hope that these prolonged negotiations will be completed in a manner which will be acceptable to both the countries, thus constituting another step in cementing the friendship between us and our close neighbour.

Shri Chintamoni Panigrahi (Puri): May I know what is the amount which we wanted and to which they

did not agree? At least that portion can be disclosed.

Mr. Speaker: He wants to know what is the amount over which there is a difference, in respect of the figure which Pakistan wanted and our Government did not agree.

Shri Morarji Desai: Publication or discussion of these things will not in any way be helping our negotiations. I would, therefore, not give it.

Mr. Speaker: Negotiations are still continuing.

Shri S. M. Banerjee (Kanpur): This particular statement has appeared in the Press already.

Shri Morarji Desai: I had not said anything.

Mr. Speaker: That is all right. If the other portion had been given, it would also have appeared in the Press.

12.15 hrs.

STATEMENT RE: POLICY TOWARDS NON-SCHEDULED OPERATORS

The Deputy Minister of Civil Aviation (Shri Mohiuddin): It is a long statement of more than 4 pages. If you permit me, I will lay it on the Table.

Mr. Speaker: Yes. But with respect to such long statements, I have always said that hon. Ministers should give a synopsis of them in the House. Is he in a position to do so now? Apparently, he is not ready.

Shri Mohiuddin: If you permit me, I will give a synopsis.

Mr. Speaker: Let him give it.

Shri Mohiuddin: During the discussions in the Lok Sabha on the 5th August 1959, about the accident to the Dakota aircraft VT-DGP operated by Kalinga Airlines (which occurred on the 3rd August 1959), the